

**List of cases in which Electronic Service of process has taken place during the month of April 2022**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL				
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 317/2022	M/S. PROGRESSIVE-LCD VISION P. LTD VS. AJAY TANWAR AND ANR.		01.04.2022	05.04.2022
			CS (COMM.) NO. 317/22	M/S. PROGRESSIVE-LCD VISION P. LTD VS. AJAY TANWAR AND ANR.		01.04.2022	05.04.2022
			CS (COMM.) NO. 330/2022	REVEX PLASTICIANS-PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.		06.04.2022	08.03.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS (COMM.) NO. 330/2022	REVEX PLASTICIANS-PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.		06.04.2022	08.03.2022
			CS (COMM.) NO. 330/2022	REVEX PLASTICIANS-PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.		06.04.2022	08.04.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN-FARM SOCIETY VS. KAPIL KUMAR & ANR.		01.04.2022	08.04.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN-FARM SOCIETY VS. KAPIL KUMAR & ANR.		01.04.2022	08.04.2022
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS ADITYA MONOHAR BHIDE		08.09.2021	08.04.2022
			CS (COMM.) NO. 109/2022	M/S. KMB PAPERS-PVT. LTD. VS. M/S. JSONS PRINTS INDIA PVT. LTD.		17.01.2022	11.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			MISC. DJ 15 / 2022	CANARA BANK VS. GANESH ENTERPRISES		04.02.2022	18.04.2022
			MISC. DJ 15 / 2022	CANARA BANK VS. GANESH ENTERPRISES		04.02.2022	18.04.2022
			CS (COMM.) NO. 583/2021	M/S. DIGIROVERS- SOLUTIONS VS. AVINASH OJHA		08.12.2021	18.04.2022
			CS (COMM.) NO. 399/2021	M/S. MOHAN RAM- TRADING P. LTD. VS. M/S. GURU KRIPA STORE		24.09.2021	18.04.2022
			CS (COMM.) NO. 399/2021	M/S. MOHAN RAM- TRADING P. LTD. VS. M/S. GURU KRIPA STORE		24.09.2021	18.04.2022
			CS (COMM.) NO. 301/2022	UNION BANK OF INDIA VS. SHABNAM PRAVEEN		26.03.2022	18.04.2022



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022	
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022	
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022	
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022	
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022	
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022	

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			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 446/2021	STELLA INDUSTRIES LTD. VS. M/S. SPRAY GRANCES PVT. LTD.	-	27.10.2021	20.04.2022
			CS (COMM.) NO. 357/2022	CANARA BANK VS. SUDARSHAN	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 359/2022	CANARA BANK VS. SUNIL KUMAR TANWAR	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 358/2022	CANARA BANK VS. RAJESH KUMAR	-	18.04.2022	21.04.2022

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			CS (COMM.) NO. 356/2022	CANARA BANK VS. AMJAD ALI	-	18.04.2022	21.04.2022	
			CS (COMM.) NO. 363/2022	M/S. PRAKASH MASALA CO. P. LTD. VS. DEVENDER KR. CHACHAN	-	19.04.2022	21.04.2022	
			EX-COMM-02/2022	M/S. INFRASTRUCTURE ADVISORS PVT. LTD. VS. M/S. FAIRWEALTH HOUSING PVT. LTD.	-	08.04.2022	22.04.2022	
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT-83 ADVERTISING	-	23.08.2021	23.04.2022	
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT-83 ADVERTISING	-	23.08.2021	23.04.2022	
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT-83 ADVERTISING	-	23.08.2021	23.04.2022	



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			CS (COMM.) NO. 367/2022	UNFRIEGHT MOVERS P. LTD. VS. WINSOME YARNS LTD.		20.04.2022	23.04.2022
			CS (COMM.) NO. 367/2022	UNFRIEGHT MOVERS P. LTD. VS. WINSOME YARNS LTD.		20.04.2022	23.04.2022
			CS (COMM.) NO. 368/2022	PNB VS. CHET RAM MEENA		21.04.2022	23.04.2022
			CS (COMM.) NO. 368/2022	PNB VS. CHET RAM MEENA		21.04.2022	23.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT		22.04.2022	25.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT		22.04.2022	25.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT		22.04.2022	25.04.2022	
			CS (COMM.) NO. 314/2022	MATRIX GUARDTECH P. LTD. VS. MIST DIRECT SALES		01.04.2022	26.04.2022	
			CS (COMM.) NO. 232/2022	T. V. TODAY NETWORK VS. PROFILIAD MEDIA P. LTD.		21.02.2022	26.04.2022	
			CS (COMM.) NO. 93/2022	TAPINDU EDUCATIONAL SOCIETY VS. YES BANK LTD.		06.01.2022	29.04.2022	
			CS (COMM.) NO. 251/2022	M/S. DELHI CABZ AND SERVICES VS. RAHEJA DEVELOPER PVT. LTD.		02.03.2022	29.04.2022	
			CS (COMM.) NO. 251/2022	M/S. DELHI CABZ AND SERVICES VS. RAHEJA DEVELOPER PVT. LTD.		02.03.2022	29.04.2022	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)425/2021	A&B PROMOTER PVT. LTD. VS VIJAY KR. SRIVASTAVA	RAM SINGH	20.12.2021	01.04.2022
			OMP(I) (COMM)329/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS NIRMALA SARHADI	RAHUL BHARDWAJ	25.03.2022	04.04.2022
			CS(COMM)141/19	SYNDICATE BANK VS AMIT SATISH ANAND AND ANR.	K.N. PANDEY / NIDHI PANDEY	11.07.2019	04.04.2022

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			CS(COMM)11/22	ROLI MEHRA VS UNISON ADVERTISING PRIVATE LTD. AND ORS	VISHAL RANJAN	07.02.2022	08.04.2022
			CS(COMM)12/22	M/S. CEE DEE AARI KAY AND CO. VS M/S. AARI CASE INDIA PVT. LTD.	IMRAN KHAN	08.02.2022	12.04.2022
			CS(COMM)129/20	ICICI BANK LTD. VS MEERA DEVI	DEEPAK KAUSHIK	26.02.2020	13.04.2022
			CS(COMM)122/22	ICICI BANK LTD. VS HARIHAR TRIVEDI	C.PARKASH	10.02.2022	13.04.2022

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			CS(COMM)121/22	ICICI BANK LTD. VS VINOD KUMAR	S.PARKASH	10.02.2022	13.04.2022
			CS(COMM)257/2020	HERBALIFE INTERNATIONAL INC. VS HERBALIFE HEALTHCARE PVT. LTD. AND ANR.	S.K. BANSAL	22.09.2020	16.04.2022
			CS(COMM)10/2021	INDIAN BANK V/S BABBAN HOME APPLIANCES	S.R.K. SINHA	05.01.2021	16.04.2022
			CS(COMM)139/22	SYSTEMAIR INDIA PVT. LTD. VS SAISHARMA COOLING POINT PVT. LTD.	SUNIL KUMAR SHARMA	17.02.2022	16.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS(COMM)2 25/22	SIDDHARTH NEWAR VS. WHITE METALLIC AND ANR.	SUBHASH CHAWLA	05.04.2022	18.04.2022
			CS(COMM)1 15/22	CANARA BANK RAM SUNDER	VS ANSHUMAN SRIVASTAVA	09.02.2022	18.04.2022
			CS(COMM)1 14/22	CANARA BANK PRINCE JEWELLERS AND ORS.	VS ANSHUMAN SRIVASTAVA	09.02.2022	18.04.2022
			CS(COMM)2 82/21	IDBI BANK SANTOSH AND ANR.	VS DEEPAK KUMAR VERMA	26.08.2021	18.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS(COMM)87/2021	MR. DEEPAK KUMAR GORAIN VS. MR. SHESH PAL SINGH	NIMESH CHIB	20.02.2021	19.04.2022
			OMP(COMM)4/22	ARSH ASSOCIATES PVT. LTD. VS. AHLUWALIA CONTRACTS (I) LTD.	KUMAR BHAWANI SHANKAR	14.01.2022	19.04.2022
			CS(COMM)42/22	M/S. SUKH SAGAR SILK AND SAREE VS. M/S. HARI OM TEXTILE	PRAVEEN KUMAR AGGARWAL	13.01.2022	19.04.2022
			CS(COMM)179/22	NEWAR CARBONS AND CERAMICS PVT. LTD. VS. BALLS AND CYLPEBS LTD. AND ORS.	SUBHASH CHAWLA	05.03.2022	19.04.2022

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			OMP(COMM)17/22	MR. AISHWARYA PANDEY AND ANR. VS IIFL FINANCE LTD.	VIBHOR VERDHAN	11.04.2022	21.04.2022
			CS(COMM)409/21	STATE BANK OF INDIA VS. M/S. SAIPower CONTROLS	SUNIL SEHRAWAT	08.12.2021	21.04.2022
			CS(COMM)203/22	SH. SHAILESH SINGH VS M/S. KBPL INFRA PVT. LTD.	TUSHAR PARASHAR	24.03.2022	22.04.2022
			CS(COMM)216/22	IFFCO-MC CROPS SCIENCE PVT. LTD. VS POLBA SAMABAY KRISHI UNNAYAN SAMITY LTD.	SHUBHAM SAIGAL	31.03.2022	25.04.2022



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS(COMM)152/22	CANARA BANK VS HARBHAJAN SINGH	ANSHUMAN SRIVASTAVA	25.02.2022	25.04.2022
			CS(COMM)151/22	CANARA BANK VS KUMAR GYANDEO AND ANR.	ANSHUMAN SRIVASTAVA	25.02.2022	25.04.2022
			CS(COMM)128/22	M/S. C.P. WORLD LINES PVT. LTD. VS M/S. AVANTIKA ELCON PVT. LTD.	DARVIND CHADHA	14.02.2022	25.04.2022
			CS(COMM)335/21	PNB VS SH. SARJEET SINGH GADWAL AND ANR.	RANJANA PATHAK	01.10.2021	25.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS(COMM)412/2021	IFFCO-MC CROPS SCIENCE PVT. LTD. VS LALGANJ SAMABAY KRISHI UNNAYAN SAMITI LTD.	SHUBHAM SAIGAL	08.12.2021	25.04.2022
			CS(COMM)406/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS M.P. KISAN BAZAR	SHUBHAM SAIGAL	06.12.2021	25.04.2022
			OMP(COMM)49/21	GOLDEN SAFAR PVT. LTD. VS TOYOTA FINANCIAL SERVICES INDIA LTD.	KUNAL CHATTERJI	07.08.2021	25.04.2022
			OMP(COMM)48/21	GOLDEN SAFAR PVT. LTD. VS TOYOTA FINANCIAL SERVICES INDIA LTD.	KUNAL CHATTERJI	07.08.2021	25.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			OMP(I) (COMM)403 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SOURAV VERMA	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I) (COMM)404 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS DADAN KR. PANDEY	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I) (COMM)405 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SAHIL MALHOTRA	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I) (COMM)406 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS AJAY JAIN	RAJESH JANGRA	11.04.2022	27.04.2022

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			OMP(I) (COMM)407 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS RAMESH CHANDRA SINGH	RAJESH JANGRA	11.04.2022	27.04.2022
			CS(COMM)1 59/22	TOMAR ELECTTRICAL VS WITS INTERIOR PVT. LTD. AND ORS.	R.S. SASAN	26.02.2022	28.04.2022
			CS(COMM)3 87/20	PNB VS SUDHIR KUMAR	ARUN KUMAR SHUKLA	14.12.2020	28.04.2022
			CS(COMM)8 2/22	OUTLOOK PUBLISHING INDIA PVT. LTD. VS SHARDA INSTITUTIONS AND ANR.	SETU NIKET	25.01.2022	28.04.2022

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			CS(COMM)157/22	M/S. BIHARI LAL DEVI PRASAD AND COMPANY VS M/S. MOHIT TRADERS	KAPIL YADAV	25.02.2022	29.04.2022
			CS(COMM)158/22	M/S. BIHARI LAL DEVI PRASAD AND COMPANY VS M/S. BIHARI	KAPIL YADAV	25.02.2022	29.04.2022
			CS(COMM)171/22	EMU LINES PVT. LTD. VS SUKRA LOGISTICS	UDAY KUMAR	02.03.2022	29.04.2022
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) - 137/2022	BALAJI FOODS VS M.G. FOOD PRODUCTS	AMIT TOMAR	22.02.2022	11.04.2022
			CS(COMM) - 138/2022	M/S EASYRIP PLANNERS VS M/S ISHITA HOLIDAYS	PANJUJ GOEL	04.03.2022	21.04.2022
			CS(COMM) - 180/2022	M/S MAHALAXMI VS M/S SLY INDUSTRIES	SAGAR DWIVEDI	07.03.2022	26.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS(COMM) - 181/2022	M/S MEENAKSHI VS M/S BHARAT MILAP & ORS	MAJOJ SHARMA	07.03.2022	28.04.2022
			CS(COMM) - 191/2019	NIKE INNOVATE VS ANUPAMADRESS	PRIYA NAGPAL	21.09.2022	25.04.2022
			CS(COMM) - 192/2022	UNDER URMOUR VS ANUPAM DRESS	PRIYA NAGPAL	21.09.2022	25.04.2022
			CS(COMM) - 155/2022	AGILENT TECHNOLOGIES VS STANDARA ANALYLICEL LABORATORY	SAURABH KUMAR	02.03.2022	23.04.2022
			CS(COMM) - 336/2020	M/S RAKANITISH ELECTRICALS VS M/S SOFTEL PVT. LTD	KUMAR SINGH	16.07.2018	26.04.2022
			CS(COMM) - 187/2022	MI ELECTRICAL VS MR HARDESH KUMAR	RAKESH GUPTA	11.03.2022	28.04.2022
			CS(COMM) - 422/2022	ATS BUSINESS VS PRV ALLOYS	NEERAJ KUMAR JHA	27.04.2022	27.04.2022

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19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, D(COMM)	North	NIL				
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL				
<b>Total</b>						<b>100</b>	